

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

NOTIFICATION

No: 439 of 2022/RG

Dated: 02/05/2022

It is hereby notified for information of all the candidates who have appeared in the Online Computer based Test conducted on 30th April, 2022, for the posts of Reader in the High Court of J&K and Ladakh, pursuant to High Court Notification No. 01 of 2021/RG dated 27.04.2021 read with High Court Notification No. 438 of 2022/RG dated 22.04.2022, that they may check their responses to the questions and the correct answers as per the key at the following link /URL within two days of this notification:

<http://cbexams.com/jkhccandresp/login.aspx>

By Order.

30-5-22
(Sanjeev Gupta)
Registrar General

No.: 14066-77/RG/G.S

Dated: 02/05/2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar,
3. Secretary to Hon'ble Mr. Justice Puneet Gupta,
4. Secretary to Hon'ble Mr. Justice Javed Iqbal Wani,
..... for information of their Lordships.
5. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
6. Registrar Rules, High Court of J&K and Ladakh, Jammu.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
.... for information.
8. CPC, eCourts, High Court of J&K and Ladakh, Jammu to upload the same on website of the High Court.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.

30-5-22
Registrar General